

Indian waters on the 10th November, 1954, and handed over to the Customs Officers at Umbargaon. In the course of a rummage of the vessel by the Customs authorities, a total quantity of 6,249 tolas and 13 annas of gold was recovered from its place of concealment in the poop of the vessel.

Dr. Ram Subhag Singh: May I know whether the persons who had been carrying this gold to Goa were arrested?

Shri B. R. Bhagat: I want notice of this question.

Dr. Ram Subhag Singh: It was stated that the country craft was going to Goa. May I know whether it was per chance that the country craft was seized or whether the Government of India have taken any precautionary measures to see that no foreign country craft is allowed to go to Goa or any other part of the Portuguese territory in India with a view to smuggling gold into India?

Shri B. R. Bhagat: This was not per chance. It was seized by one of our anti-smuggling vessels which saw it and chased it.

Dr. Ram Subhag Singh: My point is whether Government of India has set up any patrol to see that no country craft enters into Goa or any other part of the Portuguese possessions in India with a view to smuggling gold or any other thing.

Shri B. R. Bhagat: There is a patrol service. Recently these anti-smuggling measures have been tightened very much.

Dr. Ram Subhag Singh: It was said that since November 1954 one country craft was seized. May I know whether the Government is in a position to give any information regarding the whole of the year 1954?

Shri B. R. Bhagat: For figures for the whole of 1954, I would require separate notice.

SMUGGLING

*164. **Pandit D. N. Tiwary:** Will the Minister of Finance be pleased to refer to the reply given to starred question No. 133 on the 17th of November, 1954 regarding the extent of smuggling on the Eastern and Western Indo-Pakistan borders during 1954, and state:

(a) whether information has since been collected;

(b) if so, the number of persons convicted on this account; and

(c) the quantity and value of goods seized and forfeited?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) to (c). Yes, Sir. The information relating to the period for the first ten months of the year 1954 (upto 31st October, 1954) had already been collected and supplied to the Lok Sabha Secretariat on the 17th December, 1954. The figures for the whole of the year 1954 have now been collected and a statement is laid on the Table of the Sabha. [See Appendix II, annexure No. 15.]

पंडित डी० एन० तिवारी: स्टार्टमेंट को देखने से मालूम होता है कि ५९ व्यक्ति पासपोर्ट संबंधी नियम की अवहेलना के लिए पकड़े गए और वह सब छोड़ दिए गए, क्या मैं जान सकता हूँ कि इतनी क्या दर्शाने की क्या जरूरत थी?

श्री बी० आर० भगत: उन पर कोई कस्टम्स के कानून को तोड़ने का अपराध नहीं था, केवल पासपोर्ट के कानून के तोड़ने के सिलसिले में पुलिस की कार्रवाई हुई।

पंडित डी० एन० तिवारी: क्या मैं जान सकता हूँ कि स्मगलिंग के लिए कितने लोग पकड़े गए?

श्री बी० आर० भगत: स्मगलिंग का कोई चार्ज उन पर नहीं है।

पंडित डी० एन० तिवारी: पार्ट सी के जवाब में कहा गया है कि कुल २७,९६,०९२ रुपए के सामान का सामान स्मगल हुआ और उसमें से

१२,६५,२२२ रुपए की लागत का माल कानफिसिकेट हो गया, तो क्या मैं जान सकता हूँ कि जो चीजें जम्त हुईं उनके ले आने वालों को क्या सजा मिली और कितने और लोग पकड़े गए?

श्री बी० आर० भगत: यह तो मैं अभी नहीं बता सकता, इसके लिए अलग से सूचना चाहिए।

CENTRAL RESEARCH INSTITUTE OF EDUCATION

*165. **Shri Heda:** Will the Minister of Education be pleased to state:

(a) whether the All India Educational Conference recently held at Patna, has made any representations for the establishment of a Central Research Institute of Education; and

(b) if so, the decision taken by Government on such a proposal?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) No.

(b) Does not arise.

Shri Heda: Has the Parliamentary Secretary seen the press news to the effect that the Conference held at Patna had appealed to Government to launch such a Research Institute?

Dr. M. M. Das: Personally speaking, I have not seen.

Shri S. N. Das: May I know whether the Government of India was in any way represented at this Conference and, if so, what was the manner of its representation?

Dr. M. M. Das: No, the Conference was not attended by any officer of the Ministry.

Shri S. N. Das: May I know whether there is any Institute for such research at present under the control of the Central Government?

Dr. M. M. Das: Yes, the Education Institute in Delhi is under the Central Government and it is carrying out also research about education.

REORGANISATION OF SPORTS AND GAMES

*169. **Shri V. P. Nayar:** Will the Minister of Education be pleased to state:

(a) whether Government have any plans to improve the standard of Indian competitors in various sports and games; and

(b) if so, the details thereof?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). The Government desire to effect improvements in the standard of Sports and Games, through the All India Council of Sports which has been recently set up and which will formulate schemes in this behalf.

Shri V. P. Nayar: May I know whether Government are aware that the Sports Federations, the representatives of which form the present All India Sports Council, have many professional office-bearers who happen to have control over amateur sports in this country?

Dr. M. M. Das: We have no information.

Shri V. P. Nayar: Has it ever been brought to the attention of Government that in various sports organisations the chiefs have been there for a long time and by manipulations in elections they see to it that they are not ousted?

Dr. M. M. Das: The All India Council of Sports has been constituted of the Chairman of National Sports Federations of different varieties of games and sports. So the details of those individual organisations we do not know.

Shri V. P. Nayar: I find from the notification constituting this All India Sports body that under one of the functions assigned to it, it has the power "to do all such other acts and things, whether incidental to the powers aforesaid or not". That means that in respect of sports and games in this country this particular organisation can assume any control. I want to know whether Government are